NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/78/2017

NAME OF THE PETITIONER(S)

: THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM .

N-SRIDHARAN

Practising Company secretary N-Suidaran

ORDER

Counsel for petitioner present and filed documents and certificate of the Chartered Accountant and the particulars of the list of equity shareholders. For hearing submissions, time is extended at request. Put up on 09.11.2017 at 10.30 A.M.

> K Anantha Padmahabha Swamy Member (Judicial)

bc